

(b) whether it is a fact that Prime Minister office (PMO) has given a go ahead to replace BRPSE with a new committee, if so, the details thereon and the reasons therefor; and

(c) whether it is also a fact that Government is planning to issue new guidelines to decide whether a particular company should be revived and if so, the details thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) Since inception, proposals in respect of 68 Central Public Sector Enterprises (CPSEs) have been referred by the concerned administrative Ministries/Departments to the Board for Reconstruction of Public Sector Enterprises for its consideration and recommendations. The Board has given recommendations in respect of 64 CPSEs. The remaining 4 proposals were remitted to the concerned administrative Ministries/ Departments for resubmission.

(b) No decision has been taken on reconstitution or otherwise of Board for Reconstruction of Public Sector Enterprises.

(c) The administrative Ministries/Departments take measures for revival/ restructuring in respect of CPSEs under their administrative control on case to case basis.

Closure of Hindustan Cables Limited

810. SHRI RAJ BABBAR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has taken a decision to close down the Hindustan Cables Limited (HCL), Hyderabad, if so, the details thereof and details of other Public Sector Units (PSUs) to be closed down;

(b) the number of employees who will become jobless after the closure of HCL;

(c) whether earlier the Ministry of Defence and the Rashtriya Ispat Nigam had approved takeover of HCL; and

(d) if so, the reasons for failure of takeover bid of HCL by the Ministry of Defence and Rashtriya Ispat Nigam?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) Yes Sir. Government has decided to close down the Hindustan Cables Limited.

Cabinet Committee on Economic Affairs, in its meeting held on 29.12.2014, has accorded its 'in principle' approval for closure of Hindustan Cables Limited and certain other PSUs namely, HMT (Bearings) Limited, HMT (Watches) Limited, HMT (Chinar Watches) Limited and Tungbhadra Steel Products Limited.

(b) Total number of employees in HCL as on 31.3.2015 is 1543.

(c) Ministry of Defence in Feb.2013 had conveyed its 'in principle' approval for takeover of HCL by Ordnance Factory Board (OFB). Rashtriya Ispat Nigam Ltd. had not approved the takeover of HCL.

(d) In this regard, a meeting was held with the Ministry of Defence on 11.3.2015 wherein it was decided that the Ordnance Factory Board under Ministry of Defence can not takeover HCL. However, Ministry of Defence is examining the possibility of takeover of HCL by any other Central Public Sector Enterprises (CPSEs) under its control. A decision on the same is awaited. The position with regard to Rashtriya Ispat Nigam Ltd. is stated in para (c) above.

Development of solar project by BHEL in Rajasthan

811. SHRI SALIM ANSARI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Bharat Heavy Electricals Limited (BHEL) is developing 1000 MW solar project in Rajasthan, if so, complete details of the project with the estimated cost;

(b) whether the solar power project would to be largest project of its kind in India and amongst the largest in the world; and

(c) if so, salient feature of the project and the latest progress in construction of the project?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA):

(a) No, Sir.

(b) and (c) Not Applicable in view of (a) above.

Heavy industries/PSUs in backward areas

812. SHRI GARIKAPATI MOHAN RAO: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state: